

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.198/MP/2016

Subject : Petition seeking (Grant of Connectivity, Long-term Access and Medium-term Open access in inter-state Transmission and related matters) Regulations, 2009 and the provisions of CERC (Sharing of Inter-state transmission charges and losses) Regulations, 2010 for Singrauli Small Hydro (8MW).

Date of hearing : 15.11.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Power Grid Corporation of India Ltd. and Others

Parties present : Ms. Swapna Seshadri, Advocate, NTPC
Shri Gaurav Gupta, Advocate, PSPCL

Record of Proceedings

Learned counsel for the petitioner submitted that the present petition has been filed seeking revision of the date of commencement of LTA for Singrauli Small Hydro Project (Hydro Project) from 30.9.2016 to 31.3.2017. Learned counsel further submitted that on 10.12.2015, CTU granted LTA to Hydro Project through existing transmission lines and LTA was to be operationalized from 30.9.2016. Learned counsel submitted that unit-I and unit-II of the Hydro Project were scheduled to be commissioned on 30.9.2016 and 15.10.2016 respectively. However, due to heavy and continuous rain in Chhattisgarh and MP area, units could not be commissioned.

2. After hearing the learned counsel for the petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. The Commission directed the petitioner to serve copy of the petition on the respondents by 18.11.2016 if already not served. The respondents were directed to file their replies by 30.11.2016 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 9.12.2016. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The petition shall be listed for hearing on 20.12.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**